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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.1704/97

New Delhi this the 4th Day of September 1998

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Mr. R.K. Ahooja, Member (A)

Kharati Lal,
Son of Shri Nanak Chand,
Resident of C-4/E/225 Janakpuri,
New Delhi-110 058.

(By Advocate: Shri B.B.Raval)

~~Assistant Personnel Officer, Construction Division,
Northern Railway,
Kashmere Gate,
Delhi-110 006.~~

-Versus-

1. Union of India

Through the
Chairman,
Railway Board
Rail Bhawan
N/Delhi

(By Advocate: Shri R.L. Dhawan)

ORDER

Hon'ble Shri R.K. Ahooja, Member (A)

2. General Manager
Northern Railway
Headquarters
office
Baroda House
New Delhi

3. The Chief Administrative
officer
Construction Div
Northern Railway
Kashmere Gate
Delhi - 6
Respondents.

In this O.A. reliefs claimed are for opening the various sealed covers of DPC and to consider the case of the applicant for promotion to the post of Divisional Personnel Officer. When the matter came up on 1st September, 1998 we were told by the learned counsel for the applicant that promotion has been granted to the applicant. He has submitted that since the promotion has been given on exoneration of the applicant from disciplinary proceedings, the promotion should be with retrospective effect from the date his immediate junior was promoted along with all other consequential benefits like seniority, pay fixation, and arrears of pay in the higher post.

2. In view of the fact that the respondents have now granted the main relief to the applicant by issuing his promotion order, we consider it appropriate to

Corrections done
vide Comd's order dt 18.12.98

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dispose of this OA with the direction that the respondents will take^a decision regarding the date from which his promotion will take effect and pay the consequential benefits, if any, within a period of three months from the receipt of a copy of this order. Liberty is also granted to the applicant to approach the Tribunal again in accordance with law, if he is not satisfied with the decision of the respondents.

Kon

(K.M. Agarwal)
Chairman

R.K. Ahooja

(R.K. Ahooja)
Member (A)

Mittal